



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/16 & IA 174/17 in CP 04/16	-	For order	397/ 398	P. Obul Reddy Vs. Rayan Steel P. Ltd. & 17 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	A.M. Sridharan 99400 12655	Counsel for Petitioner	
2.	Mr. Ramesh 98450 23733	A dt. for Resp	

**ORDER**

Both side Counsels are present. List it alongwith C.P 04/16 on 22/03/2018.

  
**Member (T)**

  
**Member (J)**